- (b) if so, the total number of such senior staff separately for each office;
- (c) whether it is also a fact that some chain system is being maintained to protect the juniors by denying the seniors of their legitimate right of promotion; and
- (d) if so, the steps taken by Government against the officials responsible for maintaining such a system?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Under the extant orders an employee who already officiating as Clerk grade 1 is not to be reverted in order to make room for another who passes the Appendix II-A examination subsequently, but as and when fresh promotions are made the seniormost qualified Clerk Grade II gets promoted.

(b) There are a number of seniority units for promotion. The number of senior qualified staff awaiting promotion in the various units is us under:

(i)	Headquarters Seniority Unit			84
(ii)	Baroda Seniority Unit			39
(iii)	Rajkot Seniority Unit			16
(iv)	Ajmer Unit	General	Seniority	37
(v)	Traffic Ajmer	Accounts	Office,	27
vi)	Foreign Traffic Accounts Office, Delhi			8
				211

(c) No; when a vacancy arises, the seniormost qualified employee is promoted.

(d) Does not arise.

Sanctioned Strength of Foreign Traffic Accounts Offices, Western and Northern Railways

3452. SHRI UMANATH:
SHRI K. M. ABRAHAM:
SHRI K. RAMANI:
SHRI ONKAR LAL BERWA:
SHRI DEVEN SEN:
SHRI P. L. SOLANKI:
SHRI KIKAR SINGH:
SHRI D. R. PARMAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the sanctioned strength of Foreign

Traffic Accounts Office, Western Railway, Traffic Accounts Office, Ajmer and Traffic Accounts Office, Northern Railway, Delhi as on the 1st October, 1962 and as on the 31st December, 1968 separately for each office; and

Written Answers

(b) the number of posts surrendered in each unit separately?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b). The information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-391/69.]

Suit filed by Clerks Grade II of Accounts Department of N E. Railway

3453. SHRI NAMBIAR : SHRI K. RAMANI : SHRI UMANATH :

Will the Minister of RAH.WAYS be pleased to state:

- (a) whether it is a fact that Clerks grade II of the Accounts Department on the North-Eastern Railway have filed a suit; and
- (b) if so, the details of the case and Government's reaction thereto?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes. Some Accounts Clerks Accounts Department of North-Eastern Railway have filed a suit.

(b) The Accounts Clerks Grade II, in scale Rs. 110—180, have to pass a departmental examination known as Appendix II-A examination for promotion as Clerks Grade I, in scale Rs. 130-300, in the Accounts Department of the Railways.

In the said suit a declaration has been sought from the Court that the differentiation in emoluments and gradation in the two grades of the Clerks in the Accounts Department are illegal, ultra-vires, and arbitrary.

The case is sub Judice.

Sanctioned Strength of Dy. C.A.O. (TA)'s Office Southern Railway, Madras

3454. SHRI UMANATH: SHRI P. GOPALAN: SHRI K. RAMANI:

SHRI K. M. ABRAHAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) the sanctioned strength of Dy. C. A. O. (TA)'s Office of the Southern Railway, Madras as on the 30th September, 1962, 1st October, 1962 and 1st April, 1968 separately; and
- (b) total promotion of Appendix II-A qualified and unqualified staff made after the implementation of the Railway Board's orders dated the 4th April, 1968?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH):

(a)	30- 9-1962	1090
	1-10-1962	1090
	1- 4-1968	954
(d)	Qualified —	
	Staff	60
	Unqualifled —	
	Staff	17

Benefit of Increments to Staff of Foreign Traffic Accounts Office, Western Railway, Delhi

3455. SHRI K. RAMANI : SHRI UMANATH : SHRI K. M. ABRAHAM : SHRI P. P. ESTHOSE :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the benefit of four increments was given to the unqualified staff from 1st October, 1962 and 1st April, 1968 in the Traffic Accounts Office of the Northern Railway, Delhi;
- (b) whether it is also a fact that same benefit has been denied to the staff of the F. T. A. Office, Western Railway, Delhi and Dy. C. R. O's Office, Ajmer;
- (c) if so, the reasons for the discrimination; and
- (d) steps taken by Government to bring at par the unqualified staff of the Western Railway with that of the Northern Railway?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (d). Information is being collected and will be laid on the Table of the Sabha in due course.

Hindustan Machine Tools

3456. SHRI M. SUDARSANAM : SHRI R. K. SINHA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state 1

- (a) whether the Hindustan Machine Tools have proposals to export machine tools to Canada and U.S.A.;
 - (b) if so, details thereof; and
- (c) the progress made in this regard so far?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Hindustan Machine Tools I.td., had started exporting machine tools to U. S. A. from 1966-67 onwards and to Canada from 1968-69. The Company have further entered into sales agency agreements with firms in Canada and U.S.A. for export of machine tools.

- (b) The agency agreements between Hindustan Machine Tools Ltd., Bangalore with their agents abroad are in the nature of commercial contracts and it is not considered appropriate to divulge the details of these agreements.
- (c) The exports of machine tools effected to U. S. A. and Canada so far are as follows:

(Rs. in lakhs) 1966-67 1967-68 1968-67 0.40 4.82 15.49 (U.S.A. only) (U.S.A. only) (upto 31.1.69)

मून कारपोरेशन लिमिटेड, हरगांव

3457. श्री शारदानस्व :

भी बंश नारायण सिंह:

वया **भोधोगिक विकास, भाँतरिक व्यापार** तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) मून कारपोरेशन लिमिटेड, हरगांव ने किन-किन वस्तुग्रों के उत्पादन के लिए लाइसेंस प्राप्त करने का ग्रावेदन पत्र दिया था: